62	Written Answers to		[RAJYA SABHA]			Unstarred	Questions
1	2	3	4	5	6	7	8
95.	Mettur	13500	12833	13500	12635	13500	12972
96.	Ennore						
97.	North Chennai						
98.	Tuticorin						
99.	Tamil Nadu	13600	12932	13500	12635	13500	12972
100.	Raichur, Karnat	aka 4615	4032	4615	3268	4110	3337
101.	Kothagudem		114				
102.	Ramagundem S'	TPS 1000	456	1000	529	1000	298
103.	Simhadri	5622	5512	5200	4753	5200	4479
104.	Mudannur	870	1058	870	1107	870	1177
105.	Vijayawada	7690	4435	7935	4484	6000	3951
106.	Andhra Prades	sh 15182	11575	15005	10945	13070	10354
107.	TOTAL CIL	337197	312203	327758	304145	309091	298031

## Fuel supply agreement

4821. SHRI A. ELAVARASAN: Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited which has been pushed to sign fuel supply agreements with power companies has decided to clear 70 projects during the Twelfth Five Year Plan to meet the demand of the customers;
  - (b) if so, the details thereof;
- (c) whether CIL has set a production target of 615 million tonnes and has urged Government to clear these projects; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Identification of coal projects for increasing the

coal production is a continuous process. Coal India Limited (CIL) has identified 56 spill over projects of Eleventh Plan and 69 new projects for increasing the coal production during the Twelffh Plan period.

(c) and (d) As per the Annual Plan target set for the terminal year of the Twelfth Plan i.e. 2016-17, the coal production by CIL by 2016-17 has been estimated at 615 Million Tonnes, with the assumption that requisite clearances viz., environmental and forest clearances, land acquisition, law and order issues and evacuation problems are addressed in a time bound manner with the cooperation of the Central and State agencies. This contribution of production has been planned from existing and completed group of projects, ongoing group of projects and future group of projects.

## Roll back of coal price hike

4822. SHRI A. ELAVARASAN: Will the Minister of COAL be pleased to state:

- (a) whether CIL has rolled back the price hike under the Gross Calorific Value (GCV) based on coal pricing system;
  - (b) if so, the details thereof;
- (c) whether the roll back was prompted by a letter from the Ministry of Power highlighting the fact that the cost of electricity generation would raise by 35 per cent due to CIL's adoption of GCV-based pricing; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) On switching over from Useful Heat Value (UHV) based grading system to the Gross Calorific Value (GCV) system, the price of coal was finalized by Coal India Limited (CIL) on the basis of Rupees per Million Kilo calorie heat value by providing various discounts on ex-unload port price of imported Coal. This became the contributing factor for increase in coal prices beyond the projection, resulting in many consumer including Ministry of Power submitting complaints against such increase. Considering the same, CIL was advised to review the prices so notified. Accordingly, CIL has reviewed and revised the prices, taking into account the weighted average price of CIL for a particular grade and linking the same to the midpoint of the relevant GCV band and ensuring that the revenue neutrality and prices at the level of erstwhile UHV grading and pricing system, to the extent possible, is maintained.